

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

21.

CP/190(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.05.2024**

NAME OF THE PARTIES:

Mr. Sameer Nandkumar Kale

Vs

Mrs. Sarita Nandkumar Kale

SECTION: 241-242(4) OF THE COMPANIES ACT, 2013

ORDER

1. Mr. Ashish Pyashi, Ld. Counsel for the Petitioner present. Mr. Vikhil Dhoka, Ld. Counsel for the Respondent present.
2. Counsel for the petitioner submitted that progress has been made in the settlement. Hence, seeks adjournment in the matter. At request, time is granted.
3. List this matter for hearing on **04.07.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)